

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

DT. 29.9.2000

Learned Sr. S.C.

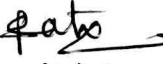
Mr. Bose has filed an application and prays for time to file counter.

Prayer allowed. Time granted of counter till 25.10.2000 for counter.


29/9/2000
REGISTRAR

Counter not

filed.


24/10

Replied

DT. 25.10.2000

The learned Sr. S.C. prays for time to file counter. Prayer allowed. Time granted till 8.11.2000 for same.


25/10/2000
REGISTRAR

Counter not filed

Advt to 8.11.2000

Per call


24.10.2000

Per call

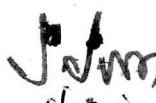
8.11.2000

Learned Sr. S.C. prays for time to file counter. Time granted till 20-11-2000 as last chance.


8/11/2000
REGISTRAR

06. 11. 01. 2001

Lawyers have abstained from Court work
Adjourned P 14.02.2001 for filing


Vice-Chairman
11/11
Member (J).

7. Order dated 8.2.2001.

Seen the MA filed by the Id.

counsel for the applicant stating that he does not want to pursue this MA. We have heard Mr. D.P. Shirsanta counsel for the applicant and Mr. A.K. Bose, Id. S.S. for the respondents. In view of the MA filed the MA is disposed of as not being pressed.


V. Registrar
Member (J)